

O.A.No.281/2006

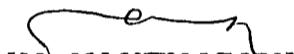
Dated: 06.09.2006.

**HON'BLE MR M. KANTHAIAH, MEMBER (J)**

Shri Amit Verma for Shri A. Moin, Learned counsel for applicant.

Shri S.P. Singh, learned counsel for respondents.

Learned counsel for applicant has filed M.P.No.2110/2006 seeking permission to withdraw the O.A. with liberty to file fresh O.A. and counsel for respondents also reports no objection hence, the said petition is allowed and ~~thus~~ <sup>the original application</sup> M.P.No.2110/2006 is disposed of. No costs.

  
(M. KANTHAIAH)  
M (J)

6-9-06

Ak//

or  
Copy of order  
dated - 6/9/06  
Prepared  
06/9/06

C.R  
P.D. 230/06  
Recd. filed.  
Recd. filed  
On 03/11/06  
Order  
03/11/06